

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL; HYDERABAD BENCH
AT HYDERABAD

OA.352/99

dt.5-3-1999

Between

K. Ramachandrudu

: Applicant

and

1. Sub Divisional Engineer
Telecom, Tadpatri 515411

2. General Manager
Telecom District
Anantapur 515001

3. Chief General Manager
Telecom AP, Hyderabad-1

4. Director General Telecom
repty. Union of India
New Delhi 110001

: Respondents

Counsel for the applicant

: C. Suryanarayana
Advocate

Counsel for the respondents

: V. Rajeswara Rao
CGSC

Coram

Hon. Mr. Justice D.H. Nasir, VC

Order

Oral order(per Hon. Mr. Justice D.H. Nasir, Vice Chairman)

Heard Mr. C. Suryanarayana and Mr. V. Rajeswara Rao.

1. From the submissions made by them it emerges that the interest of justice will be served if a direction is given to Respondent-2 to reconsider the applicant's representation dated 12-2-1998 and dispose of the same as expeditiously as possible but not later than 30-4-1999.

2. The OA is disposed of accordingly. No costs.

CERTIFIED TRUE COPY

क्रम संख्या

CASE NUMBER ... OA 352/99

निर्णय का तिथि

DATE OF DECISION ... 5-3-99

प्रति रकम

COPY MADE ... 18-3-99

Signature
Court Officer
Central Administrative Tribunal
Hyderabad Bench

sk

Copy to:

1. HDHND ✓
2. HHRP M(A) ✓
3. HDSJP M(J) ✓
4. D.R.(A) ✓
5. SPARE ✓

16/3/99
1st and 2nd Court.

Typed By
Compared by

Checked by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN ✓

THE HON'BLE H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR :
MEMBER (J)

DATED: 5-3-99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN

C.A.NO : 352/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

9 Copies)

